

by e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

No. HC.III - 05/2014/ 1794 /G

From: Shri P. Das,  
Registrar (Judicial)  
Gauhati High Court, Guwahati.

To The District & Sessions Judge,

Kamrup, Guwahati / Kamrup, Amingaon /Morigaon /Nagaon /Jorhat  
/Golaghat/ Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur,North  
Lakhimpur/ Sonitpur, Tezpur/ Udalguri/ Darrang,Mangaldoi/ Nalbari/  
Barpeta/ Bongaigaon/ Kokrajhar/ Dhubri/ Goalpara/ Cachar, Silchar/  
Karimganj/ Hailakandi, Assam.

Dated Guwahati the 22<sup>nd</sup> September, 2014

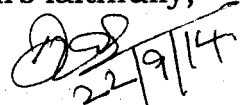
Sub: Uploading the Judgments in the websites of the District Courts.

Sir,

In inviting a reference to the subject cited above, I am directed to request you to kindly ensure that all Judgments passed by the Courts under your jurisdiction are uploaded (in PDF format) on the websites of the respective Districts Courts as soon as possible after their pronouncement for the convenience of the litigants and the learned Advocates.

This is for your kind consideration and the needful.

Yours faithfully,



**REGISTRAR (JUDICIAL)**

Memo No. HC.III - 05/2014/ \_\_\_\_\_ /G dated Guwahati, the 22<sup>nd</sup> September, 2014

Copy for information to:

1. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
3. The System Analyst, Gauhati High Court, Guwahati. *He is to upload the letter in the website of the Gauhati High Court.*
4. The C.A. to the Registrar General, Gauhati High Court, Guwahati



**REGISTRAR (JUDICIAL)**